

DIVISION BENCH
COURT - I

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/69(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	BHUVEE STENOVATE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearances (via video conferencing/physically)

For the Applicant

Ms. Manju Bhuteria, Adv.
Ms. Tanvi Luhariwala, Adv.
Ms. Madhujā Barman, Adv.
Mr. Supriyo Gole, Adv.

ORDER

1. Ld. Counsel for the applicant present.
2. Post the matter on **03.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)